

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 10739/2018

RAM SURAT VERMA & ORS.

Petitioner(s)

VERSUS

U.P. FOREST CORPORATION & ORS.

Respondent(s)

Date : 12-07-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Manoranjan Kumar Verma, Adv.

Ms. Rupi, Adv.

Mr. Prakash Kumar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Sufficient spare copies have not been filed.

Registry to process the matter for listing before the
Hon'ble Judge in Chambers for appropriate orders.

KAPIL MEHTA
Registrar
12.7.2018

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